ing between the U.S. and Indian delegations in New Delhi in the last week of May, 1976.

भारत-पोलैंड वार्ता

915. **डा० रामकृपाल सिंह** : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि 3 जून से 8 जून, 1976 तक वारसा में हुई भारत-पोलैंड संयुक्त आयोग की बैठक में हुई चर्चा का स्वरूप क्या है और उसका क्या परिणाम निकला ?

†[**Indo-Polish talks**

915. DR. RAMKRIPAL SINHA: Will the Minister of EXTERNAL AFFAIRS be pleased to state the nature of the discussions held at the meeting of Indo-Polish Joint Commission held in Warsaw from the 3rd to 8th June, 1976 and the outcome thereof ?]

विदेश मन्त्रालय में उपमन्त्री (श्री बिपिन-पाल दास) : वारसा में आयोजित भारत-पोलैंड संयुक्त आयोग की तीसरी बैठक में जो विचार-विमर्श हुआ था, उसमें कोयला खनन, उद्योग, जहाजरानी, मत्स्यपालन, व्यापार विनिमय और विज्ञान तथा तकनीकी ज्ञान के क्षेत्र में सहयोग बढ़ाने की चर्चा हुई थी।

प्रोतोकोल, जो संयुक्त आयोग की बैठक की समाप्ति पर संपन्न हुआ, के अनुसार भारत और पोलैंड इस पर सहमत हुए हैं कि भारत में कोयला खानों के आधुनिकीकरण और विकास के लिये सहयोग का विस्तार किया जाये। पोलिश पक्ष तकनीकी तथा उच्च अधीक्षक कर्मचारियों के प्रशिक्षण का गठन करने, डिजाइन तैयार करने और कोयला धोने के कारखानों का विकास करने तथा खान सुरक्षा और बचाव संगठनों की स्थापना करने में सहायता प्रदान करेगा।

जहां तक औद्योगिक सहयोग का प्रश्न है, अन्य क्षेत्रों में ये आते हैं : रसायन उद्योग, मछली तैयार करने के संयंत्र, भवन-निर्माण सामग्री उद्योग, इलैक्ट्रानिक्स और दूर-संचार उपकरण। दोनों पक्षों ने तीसरे देशों में, खास तौर से मशीनी औजारों के क्षेत्र में, सहयोग बढ़ाने की आवश्यकता पर जोर दिया। इस पर भी सहमति हुई कि पोलैंड द्वारा भारत को विशेष प्रकार के पोत सप्लाई करने के लिये ठेके किये जायें।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): Discussions at the third meeting of the Indo-Polish Joint Commission held in Warsaw covered development of co-operation in coal mining, industries, shipping, fisheries, trade exchanges and science and technology.

According to the Protocol concluded after the meeting of the Joint Commission, India and Poland have agreed to expand co-operation for the development and modernisation of coal mines in India. Polish side will extend assistance in the organisation for training of technical and higher supervisory staff, designing and development of washeries and also for setting up of mine safety and rescue organisations.

As regards industrial cooperation, the fields which were identified include chemical industry, fish processing plants, building material industry, electronics and tele-communication equipment. Both sides stressed the need for developing cooperation in third countries, especially in the field of machine tools. It was also agreed to conclude contracts for the supply of special types of vessels by Poland to India.]

चासनाला कोयला खानों में खनन कार्य का पुनः आरम्भ किया जाना

916. **डा० रामकृपाल सिंह** : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) चासनाला कोयला खानों में खनन कार्य पुनः आरम्भ करने के लिए सरकार क्या कदम उठाने का विचार रखती है; और

(ख) खनन कार्य के कब तक पुनः चालू किये जाने की सम्भावना है ?

†[ ] English translation.

†[Resumption of mining operation in the Chasnala Coal Mines

916. DR. RAMKRIPAL SINHA: Will the Minister of STEEL AND MINES be pleased to state:

(a) what steps Government propose to take to resume mining operations in the Chasnala coal mines; and

(b) by when the mining operations are likely to be resumed?]

इस्पात और खान मन्त्रालय में उपमन्त्री (श्री सुखदेव प्रसाद): (क) और (ख) इंडियन आयरन एण्ड स्टील कं० ने कोल इंडिया लिमिटेड, रांची के केन्द्रीय खान आयोजन और रूपांकन संस्थान को चासनाला की भूमिगत खान को पुन: चालू करने के बारे में एक तकनीकी आर्थिक प्रतिवेदन तैयार करने का काम सौंपा है। इस प्रतिवेदन के अगस्त, 1976 के अन्त तक प्राप्त हो जाने की संभावना है। इस प्रतिवेदन के प्राप्त हो जाने तथा इसकी जांच हो जाने के पश्चात् ही खान को पुन: चालू करने के बारे में निर्णय लिया जाएगा।

†[THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) and (b) The Central Mines Planning and Design Institute of Coal India Limited at Ranchi, has been commissioned by Indian Iron and Steel Co. to prepare a techno-economic report on the recommissioning of the Chasnala underground mine. The report is expected by the end of August, 1976. A decision on re-commissioning of the mine will be taken after the receipt and examination of the report.]

Four-Power Pacific Alliance

917. SHRI H. S. NARASIAH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of any proposal reported to have been recently initiated by the Australian Prime Minister for the formation of a 'Pacific Alliance' consisting of four countries, *viz* Australia, China, Japan and U.S.A.; and

(b) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes, Sir. We have seen Press reports to that effect. We have also seen the official denial by the Australian Prime Minister.

(b) The Government of India has always held the view that such alliances are not conducive to regional or international peace and stability and may create new sources of tension and conflict.

Rates of power supplied to Aluminium Projects in U.P., Karnataka and supply of power to Bharat Aluminium Company in M.P.

918. SHRI VIRENDRA KUMAR SAKHALECHA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Central Government have taken any decision regarding the rates at which power would be supplied to aluminium projects in Uttar Pradesh and Karnataka;

(b) if so, what are the details thereof; and

(c) whether Government have taken any decision in regard to supply of power to Bharat Aluminium Company in Madhya Pradesh?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) and (b) The integrated aluminium policy announced on July 15, 1975 included rationalised power tariff for aluminium smelters recommended to the concerned States. On that basis, the effective power tariff for aluminium smelters in Uttar Pradesh and Karnataka would work out as follows:

Power rate (Paise/unit)

	First Block	Second Block	Third Block	Fourth Block	Effective rate
	Supply up to 25%*	Supply from 25% to 50%*	Supply from 50% to 75%*	Supply above 75%*	For full power supply
Uttar Pradesh	9·50	10·50	11·50	12·50	11·00
Karnataka	6·00	6·65	7·35	8·00	7·00

*Out of the quantum contracted for supply by the State Electricity Board.

†[ ] English translation.